

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- †5189
TO BE ANSWERED ON- 03/04/2023

BASIC FACILITIES IN UTTAR PRADESH

†5189.SHRI MALOOK NAGAR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has formulated any programme for the development of basic facilities like water supply, housing etc. in the tribal areas across the various States including Uttar Pradesh; and
- (b) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) & (b): Union Government is implementing various schemes through sectoral Ministries wherein dedicated funds are earmarked as Scheduled Tribe Component (STC) for tribal welfare and development across the country. This includes support for education, health, sanitation, water supply, livelihood etc. As on date, besides Ministry of Tribal Affairs (MoTA), 41 Ministries / Departments are allocating certain percentage of their total scheme budget for tribal development under STC for various tribal development projects. Major part of infrastructure development in tribal dominated areas and provision of basic amenities to tribal people in the country is carried out through various schemes / programmes of concerned Central Ministries and the State Governments concerned, while the Ministry of Tribal Affairs (MoTA) provides additive to these initiatives by way of plugging gaps. Details of funds allocated by different Central Ministries / Departments under their schemes are reflected in the Union Budget as Statement 10B which is laid on the table of the House and is also available at <https://www.indiabudget.gov.in/doc/eb/stat10b.pdf>. The details of STC funds released by various Ministries / Departments during last five years and current year are at **Annexure 1**.

Ministry of Tribal Affairs has revamped the earlier Scheme of 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) with nomenclature 'Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY)', for implementation during 2021-22 to 2025-26, which aims at integrated development of villages with significant tribal population covering about population of 4.22 crore (About 40% of the total Tribal Population). It is envisaged to cover 36,428 villages having at least 50% tribal population and 500 STs across States / UTs with notified STs. The main objective of

this scheme is to achieve integrated socio-economic development of selected villages through convergence approach.

The scheme envisions to bridge gaps prominently in 8 sectors of development viz. Road connectivity (Internal and Inter village /block), Telecom connectivity (Mobile /internet), School, Anganwadi Centres, Health Sub-Centre, Drinking water facility, Drainage and solid waste management. A sum of ₹20.38 lakh per village as 'Gap-filling' has been provisioned for approved activities under PMAAGY. Besides States / UTs are encouraged for convergence of resources as Central / State Scheduled Tribe Component (STC) funds and other financial resources available with them for saturation of gaps.

During 2021-22 and 2022-23, a total of about 16554 villages have been taken up. So far, an amount of Rs. 2133.39 Crore has already been released to the States under the scheme. The State-wise details of total villages identified under PMAAGY, No. of villages taken up during 2021-22 and 2022-23 and funds released as on 31.03.2023 is at **Annexure 2**. As far as Uttar Pradesh is concerned, a total of 183 villages have been identified under PMAAGY. District-wise details of the villages identified under the scheme of PMAAGY in Uttar Pradesh is as under:

Name of Districts	Total No. of villages covered under PMAAGY
Bahraich	3
Balrampur	16
Bijnor	1
Kheri	32
Lalitpur	2
Mirzapur	1
Shrawasti	2
Sonbhadra	126
Total	183

Annexure 1

Annexure 1 referred in reply to part (a) & (b) of Rajya Sabha Unstarred Question No. †5189 for 22.03.2023 regarding “Basic Facilities in Uttar Pradesh”

Statement showing details of STC funds released by various Ministries / Departments during last five years and current year

(Rs. in crores)

S. No	Ministries / Departments	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23 (as on 18.3.23)
1	Department of Agricultural Research and Education	93.16	106.71	105.91	102.81	98.46	85.82
2	Department of Agriculture, Cooperation and Farmers' Welfare	2196.31	3354.76	8434.19	9677.81	10073.2	8397.88
3	Department of Animal Husbandry & Dairying	--	251.49	220.87	241.34	222.82	133.67
4	Department of Commerce	--	25.01	24.99	15.45	15.53	21.69
5	Department of Consumer Affairs	--	2.58	1.00	1.71	1.92	0.97
6	Department of Empowerment of Persons with Disabilities	64.11	69.29	61.81	38.90	46.69	29
7	Department of Fisheries	--	--	45.87	62.89	109.38	43.78
8	Department of Food and Public Distribution	--	6.00	--	5421.31	12389.97	12166.87
9	Department of Health and Family Welfare	2971.41	3490.82	3851.10	4005.39	4262.70	3681.32
10	Department of Higher Education	1380.29	1264.48	1416.99	1294.21	1459.86	1777.43
11	Department of Land Resources	186.02	189.98	161.54	134.81	223.76	188.72
12	Department of Rural Development	5991.82	5377.64	5904.17	5167.14	18652.60	15432.15
13	Department of School Education and Literacy	4871.18	4900.56	5627.30	4099.62	4199.99	4464.75
14	Department of Science and Technology	45.90	99.03	108.53	87.76	93.63	48.81
15	Department of Telecommunications	0.72	504.47	83.28	290.20	411.73	153.93
16	Department of Water Resources, River Development and Ganga Rejuvenation	50.20	108.91	227.76	186.18	354.52	166.94
17	Department of Drinking Water and Sanitation	2399.73	1852.04	1833.89	1623.40	4310.62	4001.48
18	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	25.57	4.00	26.00	31.70	34.71	26.05
19	Ministry of Coal	36.40	30.53	98.75	83.66	72.59	36.98
20	Ministry of Culture	27.56	24.45	21.92	11.43	32.66	28.85
21	Ministry of Development of North Eastern Region	812.71	567.13	741.20	563.60	715.09	196.31
22	Ministry of Electronics and Information Technology	95.53	225.76	211.51	204.00	347.52	131.96

S. No	Ministries / Departments	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23 (as on 18.3.23)
23	Ministry of Environment, Forests and Climate Change	5.50	78.41	93.23	96.59	123.54	96.44
24	Ministry of Food Processing Industries	--	5.75	0.35	27.70	28.61	15.53
25	Ministry of Housing and Urban Affairs	262.22	288.36	325.06	369.08	565.99	742.83
26	Ministry of Labour and Employment	497.07	748.62	845.45	1101.60	1960.57	1056.5
27	Ministry of Micro, Small and Medium Enterprises	508.97	826.92	773.54	553.87	1468.58	1729.35
28	Ministry of Mines	10.99	10.59	23.80	23.13	17.48	20.11
29	Ministry of New and Renewable Energy	71.05	188.18	279.92	200.98	235.91	271.83
30	Ministry of Panchayati Raj	57.40	62.82	61.16	56.48	125.08	71.61
31	Ministry of Petroleum and Natural Gas	--	--	1619.80	1134.14	92.23	67.37
32	Ministry of Power	--	496.02	706.11	391.99	...	388.26
33	Ministry of Road Transport and Highways	523.50	2355.56	2393.57	3404.57	4501.10	5976.35
34	Ministry of Skill Development and Entrepreneurship	150.96	219.11	172.41	187.84	146.16	55.76
35	Ministry of Textiles	61.81	74.26	158.05	115.53	157.61	150.18
36	Ministry of Tourism	--	--	55.00	49.00	...	13.42
37	Ministry of Tribal Affairs	5285.67	5954.78	7170.72	5461.67	6125.51	6801.66
38	Ministry of Women and Child Development	1513.49	1466.55	1787.30	1429.80	1967.27	1766.66
39	Ministry of Youth Affairs and Sports	132.51	121.20	182.35	116.32	102.16	94.35
40	Department of Fertilizers	--	--	--	--	6782.83	10403.89
41	Department of Pharmaceuticals	--	--	--	18.49	--	21.35
42	Ministry of Cooperation	--	--	--	--	--	4.3
	Total	30329.76	35352.77	45856.40	48084.10	82530.58	80963.11*

Note: *Provisional figures

Annexure 2 referred in reply to part (a) & (b) of Rajya Sabha Unstarred Question No. †5189 for 22.03.2023 regarding “Basic Facilities in Uttar Pradesh”

State-wise details of total villages identified under PMAAGY, No. of villages taken up during 2021-22 and 2022-23 and funds released

(Rs. in lakh)

S. No.	Name of State	Total No. of Villages	Villages Approved	Villages Approved
1	Andhra Pradesh	517	109	94
2	Arunachal Pradesh	141	72	26
3	Assam	1700	858	309
4	Bihar	184	76	34
5	Chhattisgarh	4029	1530	733
6	DNDD	55	12	10
7	Goa	21	4	4
8	Gujarat	3764	1562	684
9	Himachal Pradesh	90	37	16
10	J & K	302	64	55
11	Ladakh	132	28	24
12	Jharkhand	3891	819	707
13	Karnataka	507	210	92
14	Kerala	6	1	1
15	Madhya Pradesh	7307	1538	1329
16	Maharashtra	3605	759	655
17	Manipur	254	53	46
18	Meghalaya	836	176	152
19	Mizoram	344	72	63
20	Nagaland	530	112	96
21	Odisha	1653	348	301
22	Rajasthan	4302	906	782
23	Sikkim	62	13	11
24	Tamil Nadu	167	35	30
25	Telangana	533	222	97
26	Tripura	375	79	68
27	Uttarakhand	64	13	12
28	Uttar Pradesh	183	39	33
29	West Bengal	874	184	159
	Total	36428	9931	6623
